

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b). Nagaland is a State of the Indian Union but certain special provisions in relation thereto have been made in article 371-A of the Constitution. There has been no demand for making similar provisions in relation to any other State or part thereof.

STUDENTS' UNIONS DEMANDS

3202. SHRI R. R. SINGH DEO :
SHRI Y. A. PRASAD :
SHRI D. N. DEB :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that a Conference of representatives of the University Students' Unions was convened in Delhi in August, 1967;

(b) if so, the purpose of calling the Conference; and

(c) whether any decision has been taken to create a cultural organisation to guide the Students' Unions in the country?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). The Conference was convened by the Central Board of University Student Unions, India, a voluntary organisation, to consider, *inter alia*, the role of students in national service programmes during vacations and off-time, promotion of national integration and inculcation of sense of right values and self-discipline.

(c) No, Sir. However, the Education Commission has, *inter alia*, recommended that each University should decide how its Students Union will function.

AGITATION BY DELHI POLICE

3203. SHRI LAKHAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Delhi Police personnel that were arrested and let off at distant places during April, 1967 agitation;

(b) the number of Delhi Police personnel involved in the agitation who are still missing;

(c) whether any steps have been taken to trace them; and

(d) if so, the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Nil.

(b) Nil.

(c) and (d). Do not arise.

DELHI POLICE

3204. SHRI LAKHAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of non-gazetted police personnel in Delhi till the end of 1966 and now;

(b) the number of other State police forces etc. stationed in Delhi at the end of 1966 and now; and

(c) the amount spent annually on the above, separately in 1966 and 1967?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Till end of 1966 = 14,615

As on 31.10.1967 = 15,175

(b) At the end of 1966 = 467

As now = Nil

(c) The bills from the State Governments have not yet been received. The approximate monthly cost of forces comes Rs. 84,080.

DELHI POLICE AGITATION

3205. SHRI LAKHAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Delhi police personnel involved in April, 1967 agitation whose personal boxes, beddings and belongings were searched;